

Rajasthan High Court, Jodhpur

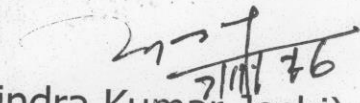
:: Corrigendum ::

No. : 06 /Misc/2016

Date : 07-11-2016

In partial modification of this office notification no. 05/Misc/2016 dt. 31.08.2016, at its page no. 50 in Udaipur Judgeship the name mentioned at S.No. 8 i.e. "**Shri Ashok Kumar Sharma-II, ADJ Salumbar**" be read as "**Shri Ajay Kumar Sharma-II, Salumbar.**"

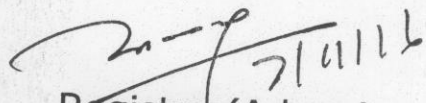
By Order


(Ravindra Kumar Joshi)
Registrar (Admn.)

No. : Gen/XII/05/2016/ 6117-6125 Date: 7.11.16

Copy forwarded to following for information and necessary action :-

1. Principal Secretary, Law & Legal Affairs Department, Govt. of Rajasthan, Jaipur.
2. Registrar (General), Rajasthan High Court, Jodhpur
3. Registrar (Admn.) Rajasthan High Court, Jodhpur
4. Registrar (Vigilance) Rajasthan High Court, Jodhpur /Bench Jaipur.
5. District and Session Judge, Udaipur with direction to circulate the copy of Notification to concerned court and judicial officers.
6. Accountant General office, Govt. of Rajasthan.
7. Director, P.R.O. Rajasthan, Jaipur
8. A.O.J. (R.J.S.)Estt./Confidential Section, Rajasthan High Court, Jodhpur.
9. D.I.O. Computer Cell, for uploading same.


Registrar(Admn.)